


**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/254/ (IB)/2017
NAME OF THE PETITIONER(S) : EXIM CORP INDIA PVT LTD
NAME OF THE RESPONDENT(S) : P.D.S WOOD DECORS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	AR. RAMANATHAN	Counsel for Petitioner	

ORDER

Counsel for petitioner present. Counsel for respondent called absent. No representation. Counsel for petitioner submitted that the notice sent to the respondent is unserved. He is directed to send private notice to the respondent and file an affidavit in proof of the same. Time extended at his request for making submissions. Put up on 28.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)